

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir

(b) Under the trade agreement between India and Ceylon, Ceylon has undertaken to allow the import of beedies from India upto the quantities specified therein

(c) Yes, Sir

(d) The matter is under consideration

क्यूबा को मान्यता देना

\*५४५ { श्री श्रीनारायण दास :  
श्री रघुनाथ सिंह :

(क) क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि

(क) क्या भारत सरकार ने क्यूबा की नई सरकार को मान्यता देने के प्रश्न पर विचार किया है ,

(ख) यदि हा, तो इस सम्बन्ध में क्या निर्णय किया गया है , और

(ग) क्यूबा की सरकार के साथ इस समय भारत सरकार के किस प्रकार के दौत्य सम्बन्ध हैं ?

बौद्धिक कार्य मंत्री के सभा-सचिव (श्री साबत घाली जी) .

(क) और (ख) हमने लगभग २० जनवरी १९५९ को क्यूबा के नये शासन को मान्यता दी ।

(ग) हमारा सम्बन्ध दूतावास के स्तर पर है ।

#### Trade Relations with Hungary

\*546. Qazi Matin: Will the Minister of Commerce and Industry be pleased to state

(a) the total amount of Trade between Hungary and India during 1957-58; and

(b) what steps are being taken by the Union Government to strengthen

the trade relations with Hungary?

The Minister of Commerce (Shri Kanungo): (a) Exports from India to Hungary in 1957 were Rs. 29.7 lakhs and in the period January-November 1958 were 55.8 lakhs Imports from Hungary during the same periods were Rs 76.9 lakhs and 55.3 lakhs respectively

(b) Contacts have been established with the Hungarian Foreign Trade Organisations through the State Trading Corporation and visiting delegations Negotiations for certain modifications in the trade agreement between the two countries are now in progress

#### Closure of Amrita Patrika

\*548. { Shri Sadhan Gupta:  
Shri Raghunath Singh:  
Shri Vajpayee:  
Shri Assar:  
Shri Bhakt Darshan:

Will the Minister of Labour and Employment be pleased to state

(a) whether Government have received any memorandum from the UP Working Journalists Union and the Amrit Bazar Patrika Press Employees Union regarding the dispute between the employees and the management about the closure of the 'Amrita Patrika' of Allahabad and the decision to establish a separate concern to run the "Amrit Bazar Patrika" Allahabad edition,

(b) if so, the salient features of the said memorandum, and

(c) the steps taken in the matter?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes

(b) They have demanded a reference of the dispute by the Central Government to a National Tribunal.

(c) The dispute falls in the State sphere and the State Government are in touch with the developments.